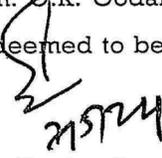


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The order no. 30035-070 dated 03.05.2024 qua acceptance of request of Voluntary Retirement of Service i.r.o. **Ms. Anita Rani Godalla** W/o Sh. O.K. Godalla, Sr. Judicial Assistant of this office is hereby revoked and the official is deemed to be in service continually.



(Sanjay Garg-I)

Principal District & Sessions Judge (HQs): Delhi

No. 30695-30730 Admn. II/PF/Ret./2024

Delhi, Dated the 07 MAY 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South-West District, Dwarka Courts, New Delhi.
- 3 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South-West District, Dwarka Courts, New Delhi.
- 6 The A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & South-West District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South-West District, Dwarka Courts, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, South-West District, Dwarka Courts, New Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Ms. Anita Rani Godalla (E.C.-13148)** W/o Sh. O.K. Godalla, Sr. Judicial Assistant E-Sewa Kendra, Facilitation Centre, Dwarka Courts, New Delhi **with a direction to be vigilant enough in future, while moving such kind of request otherwise necessary disciplinary action shall be taken against you.**

for  07/05/2024  
BE Admn-II (C)

A.O. (Judl.) Admn.II (C)

O/o Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi.